

Ltd. on account of additional cost of land based on enhancement awarded by the courts. The additional cost in respect of the land in Block A (Shanti Niketan) is Rs. 39,42,952.48 and for B (Vasant Vihar) is Rs. 1,34,67,082,42.

(b) The enhanced compensation has been awarded by the various Courts on different dates.

(c) and (d) The Society was asked by the DDA to deposit the amount of enhanced compensation within a period of one month which was extended to 3 months on the request of the society. The DDA have reported that the Society has not made the payment even within the extended time. They would now be taking further action as appropriate.

#### **Air India Funds in Foreign Countries**

689. DR. B.L. SHAILESH; Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Air India has locked up crores of rupees in different countries including Nigeria :

(b) if so, the country-wise break-up of Air-India's foreign fund and how it is proposed to repatriate them ; and

(c) whether Air India's foreign funds are proposed to be managed by Morgan Guaranty of the U.S.A. if so, the terms and conditions thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b) As on 30th June, 1988, an amount of Rs. 38.14 crores due to Air India has been blocked in various African and West Asian countries. The details are as under :

Country	Amount blocked in local currency (million)	Amount blocked Rs. (crores)
Nigeria	NGN 18.310	15.56
Iraq	IRD 2.524	10.77
Iran	IRI 351.220	7.05
Zambia	ZMK 20.397	3.50
Tanzania	TAS 30.657	0.43
Other countries		0.83
		<u>38.14</u>

Air India has taken the following steps to repatriate the blocked funds :

1. All Exchange formalities and other Government formalities were expeditiously completed and close liaison maintained with respective local agencies for early remittance of Air-India's funds. As a result Air India was successful in obtaining repatriation of Rs. 17.96 crores during the year 1987-88 from Nigeria, Iraq, Libya and Tanzania. During the period April to June, 1988, a sum of Rs. 5.45 crores was also repatriated from Nigeria and Iraq.
2. Air India is closely associated with IATA for their efforts on an industry level in taking up the matter with the respective Governments.

(c) No, Sir.

#### **Disruption of reservation system due to load shedding**

690. DR. B.L. SHAILESH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Indian Airlines reservation system was completely thrown out of gear on a number of days consecutively during May-June because of heavy load-shedding in the Capital, thus causing considerable inconvenience not only to the customer who were made to run from one booking counter to another but also disrupting the entire planning and scheduling of tickets for all sectors from Delhi ; and

(b) if so, what steps do the IAC propose to take to overcome such contingencies in future ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Diesel Generator sets are being provided at Kanchan Building, Malhotra Building and Safdarjung Airport Booking Offices in Delhi to meet the power failure situation in future so that the customers are not any inconvenience due to power failure.